

F. No. J-11014/1/2017-Judl.(Part-1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 1ST December, 2017

ORDER

The President is pleased to **extend** the terms of four Advocates (ex-Asstt. SGIs), as mentioned in table 'A' below, as the Assistant Solicitors General of India for the High Courts / Benches of High Courts as shown against each (in Column 'IV' of table 'A'), for a period of three years with effect from the date of expiry of their earlier terms as Asstt. SGIs as shown against each (in column 'V' of table 'A'), or until further orders, whichever is earlier; and to **engage** Shri Rajesh Kumar Sharma, Advocate, as the Assistant Solicitor : General of India for the High Court of Himachal Pradesh, as mentioned in table 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Table 'A'

(Extension of terms)

Sl. No.	Name of the ex-Asst.SGI/Asst. SGI (S/Shri)	Contact details	Name of High Court appointed for	Date of expiry of term as Asst. SGI (w.e.f.)
I	II	III	IV	V
1.	Surya Bhan Pandey	C-8, Bhikhampur Colony, Paper Mill Road, Nishat Ganj, Lucknow-226006 (UP) Mob: 9415111887 9415320088 Tel. 0522-2334080	Allahabad High Court, Bench at Lucknow	10.09.2017
2.	Rakesh Thapalial	Horthern Villa Compound, Near Head Post Office, Mallital, Nainital, Distt. Nainital (Uttarakhan). Mob: 9837048218	High Court of Uttarakhand	17.07.2017
3.	Anup Kumar Bose	Gopaljew Lane, Choudhury Bazar, Cuttack-753001 (Odisha). Mob: 9438615773	High Court of Orissa at Cuttack	17.07.2017
4.	Kamai Alin Rongmei	House No. 77, K. Sachu, Dimapur, Nagaland-797112. Mob: 9862573732	High Court of Guwahati, Bench at Kohima	17.07.2017


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1.12.17

Table 'B'
(Fresh Engagement)

For High Court of Himachal Pradesh at Shimla as Assistant Solicitor General of India		
Name of Advocate (Shri)	Contact details	Enrollment No.
I	II	III
Rajesh Kumar Sharma	B-11, 2 nd Floor, M. C. Car Parking-Cum- Commercial Near HP High Court Shimla-1 Mob: 9459235850 Email:ksharmarajesh71@yahoo.com	HIM-234-2002

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Inder Kumar) 1-12-17
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitors General of India in various High Courts including those mentioned in the table 'A' and table 'B' above.
4. All the Registrars of the High Courts/Benches as mentioned under column 'IV' in table 'A' and table 'B' above.
5. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bengaluru.
6. Shri Ashok Sharma, Advocate (ex-Asstt. SGI), R/o Daulat Ram Niwas, Near Aira Home, Kasumpti, Shimla-171001, for information.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asstt. SGIs as mentioned in table 'A' above, w.e.f. the dates as mentioned in col. 'V' in table 'A' and to the new Asstt. SGI mentioned in table 'B' above, w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)
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